



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.06.2023

NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 102 of 2022 & I.A. No. 2887, 2888 of 2022 & 1835 of 2023	A.P Refinery Pvt. Ltd & Ors. Vs. AARKAY Chemicals Pvt. Ltd. & Ors. With	25.05.2023	07.07.2023
2.	Contempt Case (AT) No. 13 & 14 of 2022 in Comp. App. (AT) No. 394 of 2017 & 55 of 2018	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	25.05.2023	07.07.2023
3.	Comp. App. (AT) (Ins) No. 873 of 2022 (PH)	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Jaypee Healthcare Ltd.	17.05.2023	10.07.2023
4.	I.A. No. 2382 of 2023 in Comp. App. (AT) (Ins) No. 480 of 2023 (With Defects)	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. (Through Power Finance Corporation Ltd.) & Ors. Vs. Entegra Ltd. & Ors.	30.05.2023	06.07.2023

5.	Restoration Application No. 11 of 2023 in Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D' Souza Vs. Union Bank of India & Anr.	30.05.2023	12.07.2023
6.	Comp. App. (AT) (Ins) No. 1185 of 2022 & I.A. No. 4477 of 2022 & 1780 of 2023 (PH)	Chandan Mishra Suspended Director of Sinnar Thermal Power Ltd. Vs. Shapoorji Pallonji & Co. Pvt. Ltd. & Anr.	30.05.2023	14.07.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar